

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP NO. 52 (ND)/2016**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
28.09.2017**

**NAME OF THE COMPANY:** Mr. Pankaj Arora & Ors. Vs. M/s International  
Institute of Finance Markets Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

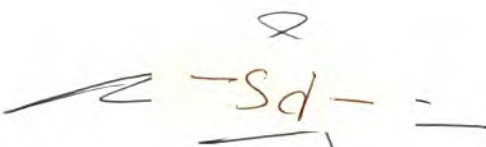
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Pctitioner (s) :	None		
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	For the Respondent (s) :	Mr. Rishi Sood Mr. Jatin Sehgal Mr. Adhirath		
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**ORDER**

At request adjourned to 3.11.2017.

  
(S. K. Mohapatra)  
Member (T)

  
(Ina Malhotra)  
Member (J)